

other organisations; and the Government's policy as enunciated in the circular of 1948 stands.

SHRI K. C. GEORGE: Does the fact of inviting Muslim League members mean that the Government has departed from its policy?

SHRI B. N. DATAR: Government have not departed at all.

SHRI K. C. GEORGE: What is the attitude of the Government then? That is my question, Sir.

SHRI B. N. DATAR: Government's attitude is that in view of the Madras Government's policy, no action is necessary at all in this connection.

SHRI K. C. GEORGE: Do the Government think that the Congress Party in Madras is encouraging the Muslim League?

SHRI B. N. DATAR: Sir, the Congress Party complained that this conference was being held and that certain unrestrained speeches were being made.

SHRI V. K. DHAGE: What was the nature of these speeches?

SHRI B. N. DATAR: These speeches, as the reports stated, were for revitalising the Muslim League, and they wanted separate electorates.

SHRI K. S. HEGDE: In view of the admitted fact, will the Government of India impress upon the Madras Government that it is undesirable to allow this to go on?

MR. CHAIRMAN: Suggestion for action.

**COLLEGE OF ENGINEERING AND TECHNOLOGY AT JADABPUR**

\*392. SHRI B. RATH: Will the Minister for EDUCATION be pleased to refer to the reply given to starred question No. 280 asked in the Council on 17th December 1952 and state:

(a) whether Government have sanctioned the expansion of the College of Engineering and Technology at

Jadabpur for post-graduate studies; and

(b) whether Government have given the additional grants asked for by the Institute?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): (a) A sum of Rs. 40,000 was paid for starting a post-graduate department in engineering geology in 1950-51.

(b) No.

(Dr. P. C. Mitra rose.)

MR. CHAIRMAN: Order, order Mr. Rath.

SHRI B. RATH: All right, Sir, let Dr. Mitra continue.

MR. CHAIRMAN: He has asked you to go on. Continue.

DR. P. C. MITRA: May I know whether the Jadabpur College is still under the direct management of the National Council for Education which was initially the private body; whether any change has been made in its administrative machinery at present?

DR. K. L. SHRIMALI: I do not know whether this question is relevant, Sir. There is a Council for Technical Education which does not manage any institution. It looks to the promotion of technical education in India. 2 P.M.

DR. P. C. MITRA: Initially it was the National Council of Education. Now I want to know whether any change of machinery has been introduced or not.

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[ MAULANA ABUL KALAM AZAD: This cannot be replied just now.]

SHRI B. RATH: I have referred to the last year's question in which it was said that the whole matter was

English translation.

under consideration of the Government. This is why this question has been put. May I know if any decision has been taken on the representation that was made by the Jadabpur Engineering College with regard to grants and also for making grants for postgraduate studies?

DR. K. L. SHRIMALI: Yes, Sir, the 'college made an application for a recurring grant of Rs. 35,000. The grant was not sanctioned because the application was not in order.

SHRI B. RATH: Is it not a fact that last year the hon. Minister replied that the college authorities applied for additional recurring grant of Rs. 65,000 per annum for post-graduate training?

DR. K. L. SHRIMALI: There was another application for Rs. 65,000 for opening post-graduate courses in electrical engineering, mechanical engineering and chemical engineering. The Post-Graduate Committee of the All India Council for Technical Education rejected the request for electrical engineering and mechanical engineer-ing. With regard to chemical engineer- • ing, the matter is still under consideration.

SHRI B. RATH: When was the decision taken by the Government that they will not allow post-graduate studies in electrical and mechanical engineering?

DR. K. L. SHRIMALI: The question oi suitability of institutions for post graduate studies was considered at the meeting held in October.

SHRI V. K. DHAGE: The hon. Parliamentary Secretary said just now that the application made for the grant of Rs. 35,000 was not in order. What does he mean by 'not in order'?

DR. K. L. SHRIMALI: When the first grant of Rs. 40,000 was paid in 1950-51, certain conditions were laid down, and those conditions were not fulfilled by the college in question and

therefore further grant was not sanctioned.

SHRI V. K. DHAGE: What are those conditions?

MR. CHAIRMAN: Certain conditions were laid down which were not carried out.

SHRI V. K. DHAGE: What are those conditions?

MR. CHAIRMAN: Ask him and he will give you.

#### INDIAN SCHOOL OF MINES AND APPLIED GEOLOGY

\*393. SHRI GOVINDA REDDY: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state the number of students at present in the Indian School of Mines and Applied Geology and the maximum number of students who could be accommodated in the school?

THE DEPUTY MINISTER FOR NATURAL RESOURCES AND SCIENTIFIC RESEARCH (SHRI K. D. MALAVIYA): The number of students at present in the Indian School of Mines and Applied Geology is 173 and the maximum number of students who can be accommodated in the School is 192.

SHRI GOVINDA REDDY: May I know if departmental people are also allowed to seek admission if they like to?

SHRI K. D. MALAVIYA: No, Sir, so far as I know.

SHRI S. M. HEMROM: In view of the fact that there is a great rush of students to this institution for studies in mining and applied geology, do the Government contemplate the opening of similar institutions elsewhere or expand this institution?

SHRI K. D. MALAVIYA: Even the total number of seats that have been provided have not been filled up. **One** of the causes is that geology diploma courses are not very popular.